

MR. SPEAKER: I am warning you. You cannot hold the House to ransom like this. Please sit down now. You cannot turn the House into this kind of thing.

(Interruptions)

13.06 hrs.

At this stage, Shri Virendra Singh and some other hon. Members left the House.

PAPERS LAID ON THE TABLE

Notification under Tea Act, 1953

[English]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (Shri P.A. Sangma): On behalf of Shri Pranab Mukherjee; I beg to lay on the Table a copy of the Tea (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 932(E) in Gazette of India dated the 16th December, 1992 under sub-section (3) of section 49 of the Tea Act, 1953. [Pleased in library. SEE No LT. 3628/93]

Ordinance under Article 2B(2) (a) of the constitution in relation to the State of Himachal Pradesh.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 213 (2) (a) of the Constitution read with clause (c) (iv) of the proclamation dated the 15th December, 1993 issued by the President in relation to the State of Himachal Pradesh:-

(i) The Himachal Pradesh Industrial establishments (National and Festival Holidays and Casual and Sick Leave) (Amendment) Ordinance, 1992 (No. 3. of 1992) promulgated by the Governor of Himachal Pradesh on the 15th September, 1992.

[placed on library see no. Lt. -3629/93]

(ii) The Himachal Pradesh Shops and Commercial Establishments (Amendment) Ordinance, 1993 (No. 4 of 1992) Promulgated by the Governor of Himachal Pradesh on the 15th September, 1992.

[Placed in Library. Sec. No. Lt.- 3630/93]

Notification under Mayor part Act, 1963 etc.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): On behalf of Shri Jagdish Tytler: I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Ports Act, 1963:-

(i) G.S.R. 429(E) published in Gazette of India dated the 21st April, 1992 approving the Vishakhapatnam port Trust Employees (Leave) Regulations, 1992.

(ii) G.S.R. 754(E) published in Gazette of India dated the 4th September, 1992 approving the Calcutta Port Trust Employees (other than Haldia Dock Complex) (Recruitment, Seniority and Promotion) Eighth Amendment Regulations, 1992.

(iii) G.S.R. 760 (E) Published in Gazette of India dated the 8th September, 1992 approving the Kandla port Trust (Recruitment of Heads of Department) Amendment Regulations, 1992.

(iv) G.S.R. 891(E) Published in Gazette of India dated the 24th November, 1992 approving the Kandla port Employees (Grant of Advance for Building Houses) Amendment Regulations, 1992.

(v) G.S.R. 23 (E) published in Gazette of India dated the 15th January, 1993 approving the new mangalore port Trust (Recruitment, Seniority and promotion) Seventh Amendment Regulations, 1993. [Placed in Library . See No Lt. 3631 /93]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act. 1963:-

(a) (i) Annual Accounts of the Paradip port Trust for the Year 1991-92 together with audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Paradip port Trust for the year 1991-92. [Placed in Library . See No LT 3632 /93]

(b) (i) Annual Accounts of the Visakhapatnam port Trust, Visakhapatnam, for the year 1991-92 together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Visakhapatnam port Trust, Visakhapatnam for the year 1991-92.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1991-92 together with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 1991-92.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library sec No LT 3633 /93]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 1991-92 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Inland Waterways Authority of India, Noida, for the year 1991-92.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the pers mentioned at (6) above.

[Placed in Library see No. Lt 3634 /93]

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956. -

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1991-92.

(ii) Annual Report of the Central Inland water Transport Corporation Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

Placed in Library see No Lt- 3635 /93]

Annual report and Review on the working of Tobacco Board Guntur far 1991-92.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA):On behalf on Shri Kamaluddin Ahmed . I beg to lay on the Table -

(i) A copy of the Annual Report (Hindi

[Sh. P. A. Sangma]

and English versions) of the Tobacco Board, Guntur, for the year 1991-92 alongwith Audited Accounts.

- (ii) A copy of the review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, or the year 1991-92.

[Place in Library see No. Lt. 3636 /93]

Notifications under customs Act. 1962 and a consolidated report on the working of public sector bank for year ending March 1993.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARAMURTHY): I beg to lay on the Table -

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act. 1962:-

- (i) S.O. 116 (E) published in Gazette of India dated the 19th February, 1993 together with an explanatory memorandum regarding revised rate on exchange for conversion of Japanese Yen into Indian Currency or Vice- versa.

- (ii) S. O. 127(E) published in Gazette of India dated the 26th February, 1993 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of Imports.

- (iii) S.O. 128 (E) published in Gazette of India dated the 26th February, 1993 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency

or vice- versa for purpose of assessment of Exports.

- (iv) S. O. 144 (E) published in Gazette of India dated the 2nd March, 1993 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of Exports.

- (v) S.O. 145 (E) published in Gazette of India dated the 2nd March, 1993 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of Import.

[Placed in Library . see No LT -3637 / 93]

(2) A copy of the Consolidated Report (Hindi and English versions) on the working of public Sector Banks for the year ended the 31st March, 1993.

[Placed in Library . See No Lt- 3638/ 93] placed in Library See No LT 3640 /93]

3. Balasore Gramin Bank, Balasore (Orissa)

[Placed in Library . See No LT-3641/ 93]

4. Howrah Gramin Bank, Howrah (West Bengal)

(3) A copy each of the following Annual reports and Accounts of the Regional Rural Banks for the year 1991-92 together with auditor's thereon:-

1. Bhillwara Ajmer Kshetriya Gramin Bank, Bhillwara (Rajasthan) [placed in Library See No. LT 3639 /93]
2. Kapurthala Ferozpur Kshetriya

- Gramin Bank, Kapurthala(Punjab) [Placed in Library . See LT- 3651 /93]
- [Placed in Library . See No LT-3642 /93]
5. Cuttack Gramin Bank, Cuttack (Orissa) [Placed in Library . See No. LT - 3643 /93]
6. Tripura Gramin Bank, Agartala [Placed in Library . see No LT- 3644/93]
7. Fatehpur kshetriya Gramin Bank, Fatehpur (U.P.) [Placed in Library . See No. LT- 3645 /93]
8. Allahabad Kshetriya Gramin Bank, Allahabad(U.P.) [Placed in Library . See No. LT -3646 /93]
9. Subansiri Gaonlia Bank, North Lakhimpur (Assam) [Placed in Library . See No. LT-3647 /93]
10. Jaipur Nagpur Aanchalik Gramin Bank, Jaipur (Rajasthan) . [Placed in Library . See No. LT. 3648 /93]
11. Tulsi Gramin Bank, Banda(U.P.) [Placed in Library . See No. LT-3649 /93]
12. Pratapgarh Kshetriya Gramin Bank, Pratapgarh(U.P.) [Placed in Library .See No. LT - 3650/93]
13. Malwa Gramin Bank, Sangru. (Punjab) [Placed in Library . See No. LT- 3660/93]
14. Jammu Rural Bank, Jammu (J&K) [Placed in Library. See No. LT-3652/ 93]
15. Marudhar Kshetriya Gramin Bank, Churu (Rajasthan) [Placed in Library . See No. LT- 3653/93]
16. Rayalaseema Grameena Bank, Cuddapah(A.P.) [Placed in Library . See No. LT- 3654/93]
17. Mizoram Rural Bank, Aizawal. [Placed in Library . See No. LT- 3655/93]
18. Mewar Aanchalik Gramin Bank, Udaipur (Rajasthan) [Placed in Library . See No. LT- 3656/93]
19. Cachar Gramin Bank, Silchar (Assam). [Placed in Library . See No LT-3657/ 93]
20. Pandyan Grama Bank, Sattur (T.N.) [Placed in Library . See No. LT-3658/ 93]
21. Netravati Grameena Bank, Mangalore (Karnataka) [Placed in Library . See No. LT- 3659/93]
22. Kanpur Kshetriya Gramin Bank, Kanpur(U.P.) [Placed in Library . See No. LT- 3660/93]

[Sh. M. V. Chandrashekhara]

23. Shekhawal Gramin Bank, Sikar
(Rajasthan)

[Placed in Library . See No. LT-3661/93]

24. Chhatrasal Gramin Bank, Orai, Distt.
Jalaun(U.P.)

[Placed in Library . See No. LT-3662/93]

25. Aurangabad Jalna Gramin Bank,
Aurangabad(Maharashtra)

[Placed in Library . See No. LT-3663/93]

26. Hadoti Kshetriya Gramin Bank, Kota
(Rajasthan)

[Placed in Library . See No. LT-3664/93]

27. Saran kshetriya Gramin Bank, Chapra
(Bihar)

[Placed in Library . See No. LT-3665/93]

28. Santhal Parganas Gramin Bank,
Dumka (Bihar)

[Placed in Library . See No LT-3666/93]

29. Monghyr Kshetriya Gramin Bank,
Monghyr (Bihar)

[Placed in Library . See No. LT-3667/93]

30. Bundelkhand Kshetriya Gramin Bank,
Tikamgarh(M.P.)

[Placed in Library . See No. LT-3668/93]

31. Mayrakshi Gramin Bank, suri,
Birbhum (West Bengal)

[Placed in Library . See No. LT-3669/93]

32. Cauvery Grameena Bank,
mysore(karnataka)

[Placed in Library . See No. LT-3670/93]

33. Ratnagiri Sindhudurg Gramin Bank,
Ratnagiri(Maharashtra)

[Placed in Library . See No . LT -3671/93]

34. Parvatiya Gramin Bank, Chamba
(H.P.)

[Placed in Library . See No LT-3672/93]

35. Vaishali Kshetriya Gramin Bank,
Muzaffarpur (Bihar)

[Placed in Library . See No. LT-3673/93]

36. Uttarbanga Kshetriya Gramin Bank,
Coochbehar (West Bengal)

[Placed in Library . See No. LT-3674/93]

37. Palamau Kshetriya Gramin Bank,
Daltonganj (Bihar)

[Placed in Library . See No. LT-3675/93]

38. Samastipur Kshetriya Gramin Bank,
Samastipur (Bihar).

[Placed in Library . See No. LT-3676/93]

39. Pinkaini Grameena Bank, Nellore
(A.P.)

[Placed in Library . See No LT-3677/93]

40. Ka Bank Nongkyndong Ri Khasi
jaintia, Shillong

[Placed in Library . See No. LT-3678/93]

41. Giridih Kshetriya Gramin Bank,
Giridih (Bihar)

13.07 1/2hrs.

[Placed in Library . See No LT-3679/
93]

MULTIMODAL TRANSPORTATION OF
GOODS BILLAS PASSED RAJYA
SABHA

42. Dewas Shajapur kshetriya Gramin
bank, Dewas (M.P.)

[Placed in Library . See No LT-3680/
93]

SECRETARY GENERAL: Sir, I lay on
the Table the Multimodal Transportation of
Goods Bill, 1993, as passed by Rajya Sabha
on the 17th March, 1993.

Notification under Army Act, 1950

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (DEPARTMENT OF YOUTH
AFFAIRS AND SPORTS) AND MINISTER
OF STATE IN THE MINISTRY OF PARLIA-
MENTARY AFFAIRS (SHRI MUKUL
WASNIK): On behalf of Shri mallikarjun. I
beg to lay on the Table a copy of the
Notification No. S. R. O. I (Hindi and English
versions) published in Gazette of India
dated the 23 rd January, 1993 specifying
the corps/ departments of the regular Army
in which the women shall be eligible for
enrollment or employment issued under
section 12 of the Army Act, 1950 [Placed in
Library .see No. LT-3681/93]

13.08 hrs.

Rules Committee (I) Second Report

[English]

SHRI SHARAD DIGHE (Bombay
Noteh Central) : Sir, I beg to lay on the
Table, under sub-rule (1) of Rule 331 of the
Rules of Procedure and conduct of Busi-
ness in Lok Sabha, the Second Report
(Hind and English versions) of the Rules
Committee.

(II) Minutes

13.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY - GENERAL: Sir, I have
to report the following message received
from the Secretary-General of Rajya Sabha:-

" In accordance with the
provisions of rule 111 of the
Rules of procedure and Conduct
of Business in Rajya Sabha, I am
directed to enclose a copy of the
Multimodal Transportation of
Goods Bill , 1993, which has
been passed by Rajya Sabha at
its sitting held on the 17 th March,
1993"

SHRI SHARAD DIGHE: Sir, I beg to
lay on the Table the Minutes (Hindi and
English versions) relating to the Second
Report of the Rules Committee.

13.08 1/2 hrs.

COMMITTEE ON ABSENCE OF MEM-
BERS FROM THE SITTINGS OF
THE HOUSE

Fourth report

[English]

SHRI BOLLA BULLI RAMAIAH
(ELURU) : Sir, I beg to present the Fourth
Report (Hindi and English version) of the
Committee on absence of Members from
the Sittings of the House.